

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00071/2018**

**Chandigarh, this the 19<sup>th</sup> day of January, 2018**

...  
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Kumar Nishugyan (aged 29 years), S/o Bechu Mandal, R/o  
H.No.33/265, 13-A Chandua, Chhittupur, Varanasi (UP) 221002.

**.... APPLICANT**

**(Present : Mr. S.K. Pandey, Advocate)**

**VERSUS**

1. Employees State Insurance Corporation through its Director General, Panchdeep Bhawan, CIG Marg, New Delhi 110002.
2. Regional Director, Employees State Insurance Corporation, Panchdeep Bhawan, Block No.3, Sector 19-A, Madhya Marg, Chandigarh.
3. Medical Superintendent, ESI Corporation Model Hospital, Industrial Area, Phase-II, Ram Darbar, Chandigarh.

**....RESPONDENTS**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. After arguing matter for some-time, learned counsel for the applicant seeks permission to withdraw this O.A. to await outcome of pending representation dated 06.12.2017 submitted by the applicant.
2. Ordered accordingly.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 19.01.2018**

**'KR'**